

Report (2014-15) of NHRC, New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993:-
 - (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2014-15.
 - (b) Memorandum of Action Taken on the recommendations contained in the above-said Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8808/16/18]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Sir, I lay on the Table, under Article 309 of the Constitution, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:-

- (1) G.S.R. 1517 (E), dated the 15th December, 2017, publishing the National Fire Service College, Nagpur (Assistant Store Keeper) Recruitment Rules, 2017.
- (2) G.S.R. 11, dated the 13th January, 2018, publishing the National Fire Service College, Nagpur, (Assistant Director) Recruitment Rules, 2018.
- (3) G.S.R. 28, dated the 20th January, 2018, publishing the National Fire Service College, Nagpur, (Instructor) Recruitment Rules, 2017.

[Placed in Library. See No. L.T. 8876/16/18]

I. Notification of the Ministry of Commerce and Industry**II. Reports and Accounts (2016-17) of various councils and organisations and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce), Notification No. G.S.R. 18 (E), dated the 9th